

Filing No. Criminal Appeal (S.J.)/8672/2020

Ashok Roy @ Ashok Kumar Ray Vs The State of Jharkhand

Advocate's Name- Mr. Ashutosh Anand

Defects:-

2. Delayed days are 1330 days. Limitation expired on 17.10.2016.
8. Earlier moved statement may be properly given at para 2.
9. (i) Limitation petition is wanting.